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(2024) 06 ITAT CK 0016

Income Tax Appellate Tribunal (Delhi C Bench)

Case No: Income Tax Appeal No. 1187/DEL/2019

M/S. Ganga Cotton & Allied Industries Ltd

APPELLANT

Vs

ITO RESPONDENT

Date of Decision: June 6, 2024

Acts Referred:

• Income Tax Rules, 1962 - Rule 46A

• Income Tax Act, 1961 - Section 68, 106, 143(3), 144

Hon'ble Judges: M Balaganesh, (AM); Vimal Kumar, J

Bench: Division Bench

Advocate: Pulkit Saini, Jalaj Prakash Kant, Sandeep Kr. Mishra

Final Decision: Allowed

Judgement